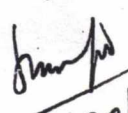


DEPARTMENT OF LEGAL AFFAIRS	
2052-Secretariat General Services, 00.090-Secretariat, 06-Department of Legal Affairs	BE 2025-26
Main Secretariat	
01 - Salaries	220000
05 - Rewards	1500
06 - Medical Treatment	6000
07 - Allowances	180000
08 - Leave Travel Concession	1500
09 - Training Expenses	5500
11 - Domestic Travel Expenses	6000
12 - Foreign Travel Expenses	5000
13 - Office Expenses	50000
16 - Printing and Publication	2000
18 - Rent for others	1000
19 - Digital Equipment	2000
21 - Materials and Supplies	100
24 - Fuel and Lubricants	2000
26 - Advertising & Publicity	100
27 - Minor Civil and Electric Works	1000
28 - Professional Services	40000
29 - Repair and Maintenance	5000
49 - Other Revenue Expenditure	200
13 - Swachhta Action Plan(SAP)(OE)	1200
Total - Main Secretariat	530100
4075-Capital Outlay on Miscellaneous General Services, 00.001-Direction and Administration, 01-Secretariat, 01.20-Department of Legal Affairs	BE 2025-26
Main Secretariat (Capital)	
51 - Motor Vehicle	1000
52 - Machinery and Equipment	3000
71 - Information, Computer Telecommunications (ICT) equipment	3000
74 - Furniture & Fixtures	4000
77 - Other Fixed Assets	2500
Total - Main Secretariat (Capital)	13500
Grand Total - Main Secretariat	543600


 20/03/2025
 (सुनील कुमार जैन)
 (SUNIL KUMAR JAIN)
 उप सचिव/Deputy Secretary
 भारत सरकार/Govt. of India
 विधि और न्याय मंत्रालय
 Ministry of Law & Justice
 (विधायी विभाग/Legislative Department)
 नई दिल्ली/New Delhi

vised Allocation for the F.Y. 2025-26

(Figures in thousands)

PAYMENT TO LEGAL ADVISERS AND COUNSELS	
2014 - Administration of Justice, 00.114 - Legal Advisers and Counsels	BE 2025-26
07 - Department of Legal Affairs	
02 - Wages	300
06 - Medical Treatment	100
11 - Domestic Travel Expenses	200
13 - Office Expenses	5000
TOTAL	5600
28 - Professional Services	
Main Secretariat	37000
Litigation (High Court)	180000
Litigation (Lower Court)	5000
Branch Secretariat Mumbai	25000
Branch Secretariat Bengaluru	8000
Branch Secretariat, Kolkata	35000
Branch Secretariat Chennai	30000
Unified Litigation Agency	600000
Total - 28 - Professional Services	920000
07 - Department of Legal Affairs	925600

Sunil Kumar Jain
20/03/2025

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Revised Allocation for the F.Y. 2025-26

(Figures in thousands)

ALLOCATIONS IN GRANTS-IN-AID	
2014 - Administration of Justice, 00.800 - Other Expenditure	BE 2025-26
02 - National Judicial Academy	
31 - Grants-in-aid-General	90000
36 - Grants-in-aid-Salaries	116600
96.31 - Swacchta Action Plan (SAP) (GiA)	10000
Total - 02 - National Judicial Academy	216600
19.01 - India International Arbitration Centre	
31 - Grants-in-aid-General	15000
35 - Grants for Creation for Capital Assets	10000
36 - Grants-in-aid-Salaries	10600
Total - 19.01 - India International Arbitration Centre	35600
20.01 - Indian Law Institute	
31 - Grants-in-aid-General	5000
36 - Grants-in-aid-Salaries	37600
Total - 20.01 - Indian Law Institute	42600
22 - Arbitration Council of India(ACI)	
31 - Grants-in-aid-General	2700
36 - Grants-in-aid-Salaries	2400
Total - 22 - Arbitration Council of India(ACI)	5100
23 - Mediation Council of India(MCI)	
31 - Grants-in-aid-General	2700
36 - Grants-in-aid-Salaries	2400
Total - 23 - Mediation Council of India(MCI)	5100


 20/03/2025
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